

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
CP(CAA)/45(AHM)2023
in
CA(CAA)/20(AHM)2023

Proceedings under Section 230-232 of
Co. Act, 2013

IN THE MATTER OF:

Aalidhra Textool Engineers Pvt Ltd.
Aalidhra Corporate Pvt Ltd.

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the Income Tax Department is directed to file proper report within one-week.

List for further consideration on 18.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)